

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
KHOWAI TRIPURA

No. F. 9(19)-DJ/Judl/KHW/2019/333Z,

Dated, Khowai, the 9th Sept 2019

To
The Registrar (Judicial)
Hon'ble High Court of Tripura
AGARTALA

Subject:-Furnishing of monthly Statement regarding pendency & Disposal (Consolidated)report for the month of AUGUST, 2019 under the Jurisdiction of Khowai Judicial District

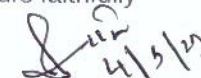
Reference:- No.F.4(37)-HC/2019709-21, dated Agatala the 11.01.2019.

Sir,

With reference to the subject cited above, I am furnishing herewith the statment egarding pendency & disposal(Consolidated) report for the month of AUGUST, 2019 for favour of your kind information and doing the needful.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & Sessions Judge, Khowai : Tripura	224	16	288	18	0	0	512	34
Chief Judicial Magistrate-cum-Civil Judge(Sr. Div), Khowai : Tripura.	51	12	119	75	150	137	320	224
Civil Judge(Jr. Div)-J.M. 1 st Class, Khowai : Tripura.	29	7	110	17	302	118	441	142
Judicial Magistrate 1 st Class-cum-Civil Judge(Jr. Div) Khowai : Tripura.	18	2	68	40	145	51	231	93
Total=	322	37	585	150	597	306	1504	493

Yours faithfully



(P.K. DATTA)

District & Sessions Judge
Khowai, Tripura